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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 13188/2018 & CM Nos.51184-85/2018

**TATA STEEL BSL LIMITED (FORMERLY KNOWN
AS BHUSHAN STEEL LIMITED) Petitioner**

Through: Mr. Sidharth Sharma, Mr.
Arvind Thapliyal, Mr. Manik
Ahluwalia and Mr. Madhura
Bhat, Advs.

versus

DEPUTY COMMISSIONER OF INCOME TAX... Respondent

Through: Mr. Ruchir Bhatia, Sr. Standing
Counsel for Revenue.

CORAM:

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

HON'BLE MR. JUSTICE PRATEEK JALAN

ORDER

30.01.2019

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The Division Bench did not assemble today.

List on 24.04.2019.

BY ORDER

COURT MASTER

JANUARY 30, 2019

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